NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 397/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

3A Capital Services Limited

V/s.

Afloat Textile (India) Ltd. And Ors.

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	BHADRESH	PRACTICING	Blueler
	SHAH	CS	

ORDER

CP 397/58,59/NCLT/MB/MAH/2017

The Petitioner Counsel is present. Respondent side is absent.

For the Petitioner has not filed affidavit of proof of service upon the Respondent, the Petitioner is hereby directed to place the same on next date of hearing.

List this matter on 05.02.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)